

IN THE HIGH COURT AT

Mention Memo

1. Number & Nature of case: _____
 2. Party seeking posting: Petitioner
 3. Name of Advocate of : _____
 - party seeking posting.
 4. Name of Advocate : _____
 - appearing for the
 - opposite party
 5. Mention for: Order
 6. Reason for the mention: _____
 7. Date on which posting is sought: _____
- (Name of Place)
- Date: _____

Advocate,
